

SITE READINESS VERIFICATION PROFORMA - eCOURTS MISSION MODE PROJECT

	Court Complex Name & Address		
	Name of the district		
	Name of Nodal Officer & Contact No		
	Name of High Court		
	State		
S.No.	Parameter	Details / Observation	REMARKS
1	Number of Courts as informed by NIC		
2	Number of Courts found while verification		
3	Is Server Room ready?		
3.1	Civil work completed (Yes / No)		
3.2	Electrical work completed (Yes / No)		
3.3	Furniture provided in server room (Yes / No and details)		
4	Is the Judicial Service Center ready?		
4.1	Number of counters		
4.2	Civil work completed at all counters (Yes / No, No. of counters where work is pending)		
4.3	Electrical work completed at all counters (Yes / No, No. of counters where work is pending)		
4.4	Furniture provided in room (Yes / No , details)		
5	Court Rooms Verification		
5.1	Electrical points provided for hardware installation in all court rooms (Yes / No , No. of court rooms which don't have requisite electrical points)		
5.2	Table Space available for Desktop / Thin client installation in court room (Yes / No , No. of court rooms which don't have requisite table space)		
6	Earth neutral voltage to be between 0-3 Volts in the complex building , server room, JSC		
7	Date of site verification (DD/MM/YYYY)		

District Judge / Court Registrar/Nodal Officer
(Sign & Stamp)

(Vendor Representative)
(Sign & Stamp)

High Court CPC
(Sign and Stamp)